

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2169  
ANSWERED ON:12.08.2011  
POWER DISTRIBUTION POLICY  
Singh Shri Bhola

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government proposes to amend the power distribution policy so as to allocate State's share of electricity from the power plant situated in the State;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b): The Government of India has already approved allocation of 50% of power to the `Home` States from the 14 upcoming power projects of NTPC Ltd., and from all new projects of Nuclear Power Corporation of India Ltd., Orders of this Ministry dated 17th January, 2011 are as at Annex.

(c): Does not arise in view of reply as at (a) & (b) above.